## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4384 ANSWERED ON:03.05.2012 SUPPLY OF POWER EQUIPMENT BY BHEL Abdulrahman Shri ;Gowda Shri D.B. Chandre

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the power plants set up with Chinese gear have shown better performance than those using equipments supplied by State run Bharat Heavy Electrical Limited (BHEL); and
- (b) if so, the details thereof including any study being conducted in this regard;
- (c) whether BHEL was given contract to maintain and supply equipments for the UP State- public sector power plants;
- (d) if so, the details of the MoU signed in this regard;
- (e) whether there have been delays on the part of BHEL in fulfilling the supply and maintenance commitments;
- (f) if so, the reasons therefor; and (g) the steps being taken to meet the commitments as per schedule?

## **Answer**

## MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): No Madam. Power plants set up with Chinese equipment have not shown better performance than those using equipments supplied by Bharat Heavy Electricals Limited (BHEL) during the last three years.

In fact, Chinese supplied equipment have inferior heat rates (efficiencies) and the auxiliaries consume more power than that of BHEL. Secondary fuel oil consumption is also more. Average Plant Load Factor (PLF) for the period 2008-09 to 2010-11 of Chinese make units is as low as 68% as compared to BHEL's 79%. Operational Availability of Chinese make units has also been low as compared to BHEL make units. A study has been undertaken by CEA to 'Analyze the performance of Chinese Equipment vis a vis Indian equipment (BHEL), by a committee constituted by CEA.

- (c): BHEL has not been given contract to maintain power plants of Uttar Pradesh State-Public Sector. However, BHEL has received the following orders of Uttar Pradesh Rajya Vidyut Utpadan Nigam Ltd. (UPRVUNL):

  I. Orders for supply of power plant equipment for:
- (i) Harduaganj Extension 2x250 MW Unit #8 & 9;
- (ii) Parichha Extension 2x250 MW Unit # 5 & 6;
- (iii) Anpara 'D' Extension 2x500 MW Unit # 6 & 7.
- II. Orders for Renovation & Modernisation (R&M) of thermal power plants for:
- (i) Obra TPS R&M and Uprating of 5x200 MW Unit # 9 to 13,
- (ii) Harduagani TPS R&M and Uprating of 1x110 MW Unit #7, and
- (iii) Obra TPS R&M of 2x100 MW Unit # 7 & 8.
- (d) to (g): Details are given at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) TO (g) OF LOK SABHA UNSTARRED QUESTION NO. 4384 FOR ANSWER ON 03-05-2012 ON `SUPPLY OF POWER EQUIPMENT BY BHEL`

```
Thermal BHEL Scope Zero Date Contractual Remarks/Reason for delay
Power of work Completion and steps being taken
Station
(TPS)
I
(i) Harduaganj Supply, E&C 07-09-2006 (a) Unit #8: There was an initial delay of
Extension of BTG 07-10-2009 7 months on account of the
and associated customer due to delay in
```

```
civil work for
                        appointment of consultant,
  2x250 MW (b) Unit #9: finalisation of plot plan & Unit #8 & 9 07-02-2010 release of project site for soil
          investigation work. Further
           intermediate delays upto 10-12
           months took place in various
           activities i.e. provision of
           loading data for Power House
           Building columns, removal of
           underground hindrances in
           various areas etc. by UPRVUNL.
           Unit #8: Unit was handed over to
           UPRVUNL on 30-01-2012. However,
           improper operation by the
           operating staff of UPRVUNL led
           to failure in a turbine component
           in March 2012. After carrying out
           necessary repairs, the Unit is
           running satisfactorily.
           Unit #9: was synchronised on
           02-04-2012.
      Supply, E&C 04- (a) Unit #5: There was an initial delay on
(ii)
Parichha 08-2006 02-07-2009 account of the customer due to
Extension of BTG and
                         delay in appointment of consultant,
   associated (b) Unit #6: finalisation of plot plan & BoP
   civil work
                02-11-2009 inputs for power house building
                 civil design etc. by the Customer.
   for 2x250
               The chimney (not in BHEL scope) collapsed on 24-05-2010 causing
  MW Unit #
   5 & 6
   (a) Unit #5:
                    considerable damage to fans/ ducts
   02-07-2009
                    and other boiler structures.
          BHEL had to carry out re-erection of
           all the damaged equipment.
           Unit #5: Unit was synchronised on
           05.02.2012 with temporary chimney.
           For full load operation, availability
           of permanent chimney (under customer
           scope) is awaited.
           Unit #6: Based on the assurance
           of UPRVUNL to provide chimney
           access by end June'2012, BHEL
           has planned synchronization
          by end Aug. 2012.
(iii) Anpara 2x500 MW Unit 13-01-2008 (a) Unit #6: Engineering work could commence
'D' Extension # 6 & 7 on EPC 12-04-2011 only in Dec'08 (i.e after
                 11 months) after the receipt
        (b) Unit #7: of feasibility report from
        12-07-2011
                      UPRVUNL. Delay in approval
           of drawings and certain engineering
           factors took additional time.
           Subsequently, UPRVUNL completed
           the work of removal of transmission
           line/towers etc. in Oct' 09 (after
           22 months of the Zero date). The
           project site is a difficult and
           unsafe area as well as having
           law and order problem (trouble
           makers)/local issues. There were
           frequent strikes by local labourers
           and land losers from May'11 to
           Nov'11. In spite of the difficult
           conditions, work at site was started
           cautiously only in Nov'11. Despite
           the precarious law and order
           situation in the region/area which
           continues even today, BHEL is
           attempting to synchronise Unit#6
           by June'13 and Unit#7 thereafter
           with a gap of 4-5 months.
ΤT
(i) Obra R&M and Uprating 20-06- (a) Unit#9: Unit #9 shutdown given by customer
TPS of 5x200 MW Unit # 2006 24-04-2008 on 02-11-2008. There were initial
```

delays in shutdown of Unit#9

Ι

for R&M (13 months), and in dismantling / new foundation of (b) Unit#10 : Electrostatic Precipitator (ESP) 20-08-2008 under customer scope. The scope of work at Obra R&M was to uprate the machine from  $200\,$ MW to 216 MW. The contract stipulates supply of Turbine & (c) Unit#11: Auxiliaries from M/s Power Machines, 20-12-2008 Russia who had the technology of uprating of machine to 216 MW. BHEL's partner, M/s Power Machines of Russia left during the course of work execution by terminating the contract unilaterally (in Aug. 2009) without providing complete materials and necessary technical documents etc. In-spite of this setback and delay resulting from it, BHEL went ahead on its own by reverse engineering and associating Siemens, Germany who are BHEL's collaborator for Turbine Generator and completed the R&M work. The Unit#9 was Synchronized on 15-09-2010 & reached 205 MW on 27-06-2011. The Unit is presently under operation.

Unit#10 shut down given by customer only on 22-03-2012. Dismantling work is in progress. ESP foundation is in customer's scope. Partial R&M scope is envisaged at present by the customer. Work completion 7 months from handing over of ESP foundation.

Unit#11 shutdown given by customer only on 13-07-2011. R&M work in progress. ESP foundation is in customer's scope. Work completion 7 months from handing over of ESP foundation.

(d) Unit#12 : Unit# 12 &13 shall be taken up 20-08-2008 progressively as and when the (e) Unit#13 : shutdown of these Units is provided 20-12-2008 by the customer.

(ii) Hard  $\,$  R&M and Uprating 12-06-  $\,$  Unit#7 : BHEL could start work after the uaganj TPS of 1x110MW 2009 12-07-2011 Unit#7 was forced shut down on 05-03-2011. Civil foundation work under Customer scope is yet to be completed. R&M completion 8 months from handing over of foundation. ΤT (iii) R&M of 04-12-2009 Uni#7: Unit#7 remained under 2x100 MW 03-11-2011 forced shutdown from 01-07-2010. Obra and BHEL could start work in March Unit#8: 2011. Major reasons for delay is 03-07-2012 slow decision process of the customer and also inter-alia include: 1. Major spares yet to be supplied by UPRVUNL. 2. Order of extra work yet to be finalized by UPRVUNL. R&M work for Unit#8 has been put on hold by UPRVUNL.

BHEL regularly reviews the implementation of R&M works internally. Moreover, review and monitoring of the functioning and performance of BHEL is undertaken by the Department of Heavy Industry (DHI) with a view to make further improvements.